GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1073

TO BE ANSWERED ON 05.12.2025

STATUS OF SWADHAR GREH SCHEME

1073. SHRI GAURAV GOGOI:

Will the Minister of **WOMEN AND CHILD DEVELOPMENT** be pleased to state:

- (a) the number of Swadhar Grehs (Shelters) currently sanctioned, operational/non-operational in Assam;
- (b) the number of women beneficiaries rehabilitated under the said Scheme in the said State during the last three years;
- (c) whether any Swadhar Grehs (Shelters) in the said State have reported shortages of staff, delays in fund release and infrastructure gaps, if so, the details thereof;
- (d) the details of the funds allocated, released/utilised for said scheme in said State during the last three financial years; and
- (e) whether the Government proposes to expand/upgrade said facilities in districts with high vulnerability indicators such as trafficking, domestic violence or displacement in said State, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (e) Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' – Home for women in difficult circumstances and 'Ujjawala'- Home for women rescued from Trafficking, have been merged and are now known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.

The Shakti Sadan Scheme is a demand driven Centrally Sponsored Scheme, under which funds are released to the States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved every year by the Programme Approval Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided

for running of Shakti Sadan in rented premises. The proposal for setting up of 20 New Government run Shakti Sadans received from the State Government of Assam was approved by the PAB for FY 2025-26.

As informed by the State Government, 26 Shakti Sadans are currently functional in the State of Assam, and a total of 2,396 women have benefited during the last three years, i.e. from FY 2022-23 to FY 2024-25. Furthermore, the State Government has informed that, against the sanctioned strength of 234 staff members, 204 are presently in position across these 26 operational Shakti Sadans.

The State Govt. of Assam is onboarded on SNA Sparsh and Ministry is releasing funds Just-in-time to the State Govt. through SNA Sparsh module upon receiving of bill on PFMS from the State Govt.

Details of funds released to the State Govt. of Assam for the implementation of Shakti Sadan Scheme are as under:

Financial Year	Funds released (Rs. in Cr.)
FY 2022-23	1.39
FY 2023-24	18.52
FY 2024-25	11.72
Total	31.63